Central Administrative Tribunal Principal Bench

OA No.952/2016 MA No.927/2016

New Delhi this the 8th day of July, 2016

Hon'ble Mr. Justice M.S. Sullar, Member (J) Hon'ble Mr. V.N. Gaur, Member (A)

Shri Dushyant Singh, Age 33 years, S/o Shri Bijendra Singh, CRA Under DMRC Ltd.
R/o F-32, Joyti Nagar Extension, Gali No.7, Shadara, Delhi.

...applicant

(By Advocate : Shri H.K. Bajpai for Ms. Meenu Mainee along with applicant)

Versus

Lt. Governor: through

- Chief Secretary, Government of NCT, Delhi, Delhi Sectt. Delhi.
- 2. Managing Director,DMRC Ltd.13, Barakhamba Road,New Delhi.
- Deputy General Manager (HR)/O&M, DMRC Ltd.
 Dwarka Sector-21, Delhi Metro Station, New Delhi.
- 4. Asstt. Manager, (Line – 3C), Pragati Madan, DMRC, New Delhi.
- 5. Shri Tarun Malhotra, (Inquiry Officer), Sr. Station Manager,

OA No.952/2016

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Traffic Integration Cell,

DMRC,

Shastri Park, Delhi.

...respondents

(By Advocate: Shri Subodh Kaushik for Shri V.S.R. Krishna)

ORDER (ORAL)

Mr. Justice M.S. Sullar, Member (J):-

At the very outset, applicant who is present in person intends to

withdraw the instant Original Application (OA), to enable him to file the

statutory appeal against the punishment order.

2. Accordingly, the OA is, hereby, dismissed as withdrawn, with

aforesaid liberty, as prayed for.

3. Needless to mention that in case the applicant still remains

aggrieved by the order of the Appellate Authority, he would be at liberty

to file fresh OA to challenge the punishment and Appellate orders on all

the grounds taken in this petition. No costs.

(V.N. Gaur) Member (A) (Justice M.S. Sullar) Member (J)

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